

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No.588 of 2018

IN THE MATTER OF:

Rajiv Kumar Agarwalla

...Appellant

Versus

Rajesh Kumar Kejriwal & Ors.

...Respondents

Present:

For Appellant : **Mr. Ashish Dholakia, Mr. Bharat Sood and
Dr. Dhanpat Ram Agarwal, Advocates
Mr. Jitendra Lohia, C.A. (RP)**

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Mr. Vijay Kumar and Ms. Rekha Anand Advocates.**

O R D E R

09.07.2019 Post these appeals 'for hearing' on 25th July, 2019 at
2.00 PM on the top of the list.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/mohan/gc/